

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-III**

**Item No.103**  
**IA-1140/21, ia-3385/20, ia-3840/20 in**  
**IB- 432 /(ND)/2019**

**IN THE MATTER OF:**  
**Mr. Arun Kumar Sinha**  
**Vs.**  
**Three C Homes (P) Ltd**

**...OPERATIONAL CREDITOR**  
**.....RESPONDENT**

**SECTION**  
**U/s 7 IBC code 2016**

**Order delivered on 31.08.2021**

**CORAM:**  
**SHRI P.S.N PRASAD**  
**MEMBER (JUDICIAL)**

**PRESENT:**  
For the Applicant :  
For the Respondent/CD :

**ORDER**

Today, the Member (Technical) is on urgent official tour. Therefore, the matter is adjourned to 17.9.2021.

  
**(P.S.N PRASAD)**  
**MEMBER (JUDICIAL)**

Surjit